

[Sh G M C Balayogi]

Pradesh Truly she requires some financial help from the central Government to clear off the debts

I therefore request the hon Information and Broadcasting Minister and the Welfare Minister through you to telecast this film as a Regional Film on Doordarshan network. The Minister had promised to telecast the film on the 14th of April the Birthday of Ambedkar but it was not telecasted

I request the Union Welfare Minister and the Information and Broadcasting Minister to release some funds to the producer who has to clear off her debts

SHRI AMAL DATTA (Diamond Harbour)
Sir there are free hospitals like Safdarjung Hospital where every medicine and every other aid to the patient are supposed to be given free. Recently, on the 13th of April, the death of a 70 year old woman took place because the hospital could not provide intravenous saline which had to be injected immediately when the emergency arose (*Interruptions*)

SHRI NITISH KUMAR (Barh) What is going on there? It is against Rule 349

MR CHAIRMAN Madam, you should never show your back to the chair

(*Interruption*)

MR CHAIRMAN Please do not disturb him. Let him complete

SHRI AMAL DATTA The problem is that the House can never be properly put to order

The death occurred of a 70 year old woman, who was a patient in Safdarjung Hospital, when an emergency arose her relations were called from their home and they were asked to bring saline. It took time to get the saline and when her

relatives came back, the lady died. This occurred in Safdarjung Hospital, in the capital, where it should be much better than the many other hospitals run by the central Government and state Governments

When the Superintendent of the Hospital was asked why there was no saline in the hospital he says that the supplies to the hospital were inadequate. He says that most of the patients have to, in any case, go and buy their own saline and nothing is available for emergency. This is something which is extraordinary. The INDIAN EXPRESS came out with a news item on the 16th and on the 19th, it came out as a lead article. In both these news items the word used was "he shirked of". The superintendent of the Hospital shirked of this as a routine affair. This kind of a death is a routine affair in that hospital and that is how it is being treated by the Government doctors including the superintendent. There is a history. The history is that this hospital was buying saline at double the price than the Government's issue price.

The matter was raised in many forums including here in parliament. Then the Minister could not properly defend himself and an order was given that the Superintendent is not to buy it from outside but take it from the Government hospital. He is now hiding under that order saying that because the supply is to come from the Government stores depot, therefore this was not available. This is what he is hiding himself under.

MR CHAIRMAN I think you have made your point.

SHRI AMAL DATTA This is a very important matter as to how the Government hospital is being run. The question is either against the superintendent disciplinary action is taken or the Minister must come and explain as to why the saline was not available. This is not one case, this is a routine affair. The Government must do something about it and the Minister must come and explain as to how the situation

arose that there was no saline in the hospital and the patient had to die. (*Interruption*)

[*Translation*]

DR. CHATTRAPAL SINGH (Bulandshahr): My name was at serial 5 in the list, you have changed my number.

MR. CHAIRMAN: I am calling at serial 11.

DR. CHATTRAPAL SINGH: Junior members never get time here, my name was above his name.

MR. CHAIRMAN: You might have been given a list by someone, please treat the list as an unauthorised list. You should not say like this. I am giving opportunity at serial 11.

SHRI KASHIRAM RANA (Surat): Mr. Chairman, Sir, I would like to raise a very serious matter. I had demanded a statement from the Government on the serious bomb explosion at Surat railway station, but it has not been received yet. After the bomb explosion yesterday two persons were stabbed to death there. There had been a rally yesterday, at 3 O'Clock for protesting against the destruction of a statue of Hanumanji in a temple. The rally included 13-14 saints and a large public from the surat city. The rally was attacked by swords, daggers knives and rifles, but the police did not take any action against it. Six were fired from personal revolvers in which city's BJP President Fakir Bhai Chauhan and state president shri Narottam Bhai Patel were fired at. But the police did not taken any action. The whole night there had been violence and assault, but police had done nothing. Today the whole city is under curfew. Even after being so much tension in the city neither the state Government, nor the Central Government is making any statement in this House. Through you, I would like to say that these bombs were to be thrown at the train from the foot bridge but passengers were saved as the train was late. I would like to say that there is a great threat to the lives of the people as well as

of the whole country. An enquiry into the incidents of the bomb explosion, assault and killings should be instituted and enquiry should also be conducted into the circumstances which led to the state Government and state police; public and saints who participated in the rally have been caught by the police but not the culprits who fired on them.

MR. CHAIRMAN: What is your point.

SHRI KASHIRAM RANA: I would like to say that the Government should inquire into this partiality done with BJP people and the state Government should be instructed to order the police to take action against the people responsible for it. The Government should make a statement on it. (*Interruptions*)

DR. K.D. JESWANI (Khed): We all M.P.s from Gujarat have requested the hon Prime Minister about the economic and social situation in Gujarat but... (*Interruptions*)

MR. CHAIRMAN: An hon member from your party is speaking. Your point has been included. Kashiramji has already spoken about it. (*Interruptions*)

SHRI KASHIRAM RANA: Today people are being killed. Rallies by a particular section of society are being attacked. People are being massacred, still the Government is silent. Government should issue a statement in this regard. Government should do something. (*Interruptions*) The state police also do not take any action (*Interruptions*) Even then action is not being taken.

[*English*]

MR. CHAIRMAN: Parliamentary Minister, yesterday, this issue was raised in the House when the other Minister had promised that because the bomb-blast took place in the railway corridor, some statement would be made. Kindly make a note of it and see that it is given. (*Interruptions*)